

FORM TM-34

THE TRADE MARKS ACT, 1999

Agent's Code No:

Proprietor's Code No:

Fee: See entry No.39 of the First Schedule and footnote below.

Request for alteration of the address of the principal place of business or of residence in India or of the address in the home country abroad in the Register of Trade Marks.

Section 58, rules 91, 96, 97

In the matter of Trade Mark(s) No.(s)'.....registered in class
.....

I (or we)of

being the registered proprietor 2 of the Trade Mark(s) numbered as above, request that

User

the 2address of my (our) principal place of business 2(or residence) in India or address in my(our) home country abroad in the Register of Trade Marks be altered to

3The change of address was ordered by4on the

day of20.....An officially certified copy of the order is enclosed herewith.

A copy of this request has been served on the registered proprietor 2

User

All communications relating to this application may be sent to the following address in India:-

Dated thisday of.....20.....

5.....

SIGNATURE

NAME OF SIGNATORY IN LETTERS

TO

The Registrar of Trade Marks

The Office of Trade Marks Registry at 6.....

1. Additional numbers may be given in a signed schedule on the back of the Form.

2. Strike out word(s) not applicable

3. Strike out if not applicable

4. Insert the name of the public authority ordering the change and the date thereof

5. Signature of registered proprietor or of his agent.

user

6. State the name of the place of the appropriate office of the Trade Marks Registry

(See Rule 4).